

Special development package for Andhra Pradesh

2996. SHRI C.M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh has been demanding special development package of ₹ 15,000 crores to boost infrastructure and human development in the new State of Andhra Pradesh;

(b) if so, the details thereof; and

(c) what action has been taken by the Ministry on the above package?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Yes, Sir. The Chief Minister of Andhra Pradesh *vide* his letter dated 23.06.2014 addressed to the Prime Minister has requested for a provision of ₹ 5000 crores in the current year's Union Budget under the Special Development package to Andhra Pradesh. Chief Secretary, Andhra Pradesh *vide* his letter dated 26.06.2014 has requested Planning Commission to provide a special development package of ₹ 5000 crores for the regions of both Rayalaseema and North Coastal Andhra areas of the State under Section 46(3) and ₹ 5000 crores for the other backward areas of Andhra Pradesh under Section 46(2) of the Andhra Pradesh Reorganisation Act, 2014. These requests are being processed in the Planning Commission.

(c) Under the Backward Regions Grant Fund (BRGF) for all Special Plan/Packages including proposed assistance for backward areas of Andhra Pradesh and Telangana, tentative allocation is being worked out by the Planning Commission. Total allocation for all Special Plans/Packages for all States is ₹ 5,050 crores in the Budget Estimate for the year 2014-15.

Thinning out of population along the LAC in Arunachal Pradesh

2997. SHRI A.W. RABI BERNARD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Arunachal Pradesh has warned the centre of a thinning out of population along the Line of Actual Control (LAC) which could have serious long-term security problem for the country;

(b) if so, the details thereof and the reaction of Government thereto;

(c) whether Government has any proposal to set up a Border Area Security and Development Authority and chalk out necessary rehabilitation policy for border States of the North-Eastern Region; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) Recently on 4th July, 2014 Chief Minister, Arunachal Pradesh submitted a memorandum to the Minister of State in the Ministry of Home Affairs where in the issue of sparse population in the border areas and strong need to promote developmental activities in Border Areas has been raised so that the residents willingly settle there and act as our frontier guards along the international borders. Government of India is seized of the matter and has been implementing the Border Area Development Programme through the State Governments. This programme is a part of comprehensive approach to the Border Management to meet the special developmental needs of the people living in the remote and inaccessible border areas and to saturate the border areas with essential infrastructure through convergence with other Central/State/Local schemes and participatory approach.

The programme is supplemental in nature to fill the gaps as a 100% centrally sponsored scheme. It is being implemented in 375 border blocks of 103 border districts in 17 States (including States in the North Eastern Region), along the international land borders. The developmental activities under BADP relate to infrastructure development such as link roads, employment generation, education, health, drinking water, electricity, agriculture and allied sectors etc.

Guidelines of BADP also provide for fast development of villages particularly of those located in the remote hilly areas closer to the international land borders through Skill Development of the youth, Tourism development, etc. to contain migration from the border areas. From the year 2012 onwards, State Governments have been requested to utilize at least of 5 % of the allocation of the State under BADP for skill development and capacity building of the people living in border areas.

There is no proposal to set up a Border Area Security and Development Authority.

Rooting out corruption from DTC

2998. SHRI MOHAMMED ADEEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to modernize the Delhi Transport Corporation (DTC) and to root out corruption from there;

(b) the proposals for the future in this regard;

(c) the number of vigilance cases/departmental inquiries against the officers and employees of DTC during the last four years;